

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100/2022/1283 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sangeeta Gogoi Bora,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati the <sup>1h</sup> 5<sup>th</sup> March, 2025.

Sub: **Casual leave.**

Ref:- Your letter no. DJD/213/2025 dated 27.01.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.03.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 28.02.2025 till the morning of 03.03.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-100/2022/1284 /A, dated , 05-03-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

  
JT. REGISTRAR (VIGILANCE)

